

The terms of reference of the Committee:-

(a) to advise the Central and State Governments from time to time on the policy, legislative and administrative measures necessary for removing economic and social inequalities affecting Indian women and to suggest ways and means to enable women to achieve their inherent potential and utilise their capacity to contribute to the development process; and

(b) to review the progress of implementation of policies and programmes designed in pursuance thereof.

Software as a Literary Work

3003. SHRI CHETAN P.S. CHAUHAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether software is recognised as a literary work under the Copyright Act;

(b) whether the Government propose to amend the Copyright Act to check software piracy;

(c) if so, the details thereof; and

(d) the other steps proposed to be taken to combat software piracy effectively?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) to (d). Computer programmes are protected as literary works under the Copyright Act, 1957. Government are considering amendments to improve the provisions relating to computer programmes and also to strengthen enforcement of the Act both generally and also specifically with reference to computer programmes.

Recently a Copyright Enforcement Advisory Council has been established on which the computer software industry is also represented. The Council will advise the Government on measures to improve enforcement of the Copyright Act.

[Translation]

International Civil Aviation Organisation held at Montreal

3004. DR. MAHADEEPAK SINGH SHAKYA: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether the 28th Session of the Assembly of the International Civil Aviation Organisation was held in Montreal in 1990;

(b) if so, the number of countries whose representatives participated in it; and

(c) the details of the main issues raised by the Indian representatives in it?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRIMADHAVRAO SCINDIA): (a) and (b). Yes, Sir. The 28th Session (Extraordinary) of the Assembly of the International Civil Aviation Organisation was held in Montreal from 22.10.1990 to 26.10.1990. It was attended by delegations of 114 member countries apart from 14 Observer delegations.

(c) The Indian Delegation spoke on the following issues:—

(i) Raising the membership of the Council of ICAO from 33 to 36.

(ii) Policy regarding integrated approach to the Problem of aircraft noise.

(iii) Increase in the budget of ICAO for the triennium 1990, 1991 and 1992 resulting from economic factors such as inflation, and actual increases in costs, exchange rate variations and decisions of the United Nations General Assembly with respect to salaries and pensions.

[English]

Link Trains between Samalkot and Kakinada

3005. DR. K.V.R. CHOWDARY: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any proposal to introduce link trains from Samalkot to Kakinada;

(b) if so, the details thereof;

(c) whether representations have been received for the stoppage of passenger trains at Samalkot station; and

(d) if so, the action taken by the Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALIKARJUN): (a) and (b). To link main line trains a pair of additional passenger train has been introduced w.e.f. 9.10.1991.

(c) Yes, Sir.

(d) Provision of stoppage of additional trains at Samalkot station has not been found justified.

Setting up of Research Centres

3006. KUMARI UMA BHARTI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to refer to the reply given on August 26, 1991 to Unstarred Question No. 4349 regarding availability of Medicinal Plants in Madhya Pradesh and State the details of the criteria followed or proposed to be followed in according priorities for opening of research centres?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K. THARADEVI SIDDHARTHA) : The general criteria followed in according priorities to the proposal for opening of research Centres are National priorities, diseases on which Ayurveda can provide better treatment, quality control of drugs and availability of funds subject to approval of Scientific Advisory Committee, Finance Committee and Governing Body.

[*Translation*]

Heart Patients Cases

3007. DR. LAXMINARAYAN PANDEY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the number of heart patients is on the rise; and

(b) if so, the steps taken or proposed to be taken to the heart diseases?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K. THARADEVI SIDDHARTHA) : (a) and (b). Though there is no authenticated data available in this regard, a larger number of cases of heart disease are reported to be seen by the clinicians.

The Government has launched a Cardiovascular diseases programme for prevention and control of Rheumatic Fever/Rheumatic Heart Diseases.

Extensive health education campaign is also being mad to create public awareness about the heart ailments.

Pharmacy Colleges in Haryana

3008. SHRI DHARAM PAL SINGH MALIK: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the number of recognised pharmacy colleges in Haryana and the mode of admission in these colleges;

(b) whether there are hostel facilities in these colleges and if so, the details thereof; and

(c) whether seats are reserved for scheduled castes students in these Pharmacy colleges and if not, the reasons therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) to (c). Six recognised institutions in Haryana conduct Diploma courses in Pharmacy where admissions are made on the basis of merit and reservation for Scheduled Castes